

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:923  
ANSWERED ON:23.11.2001  
SETTLEMENT COMMISSION AND DIRECTOR GENERAL OF INCOME TAX  
ANIL BASU;NIKHILANANDA SAR

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the very objective of setting up the Settlement Commission and Director-General of Income-Tax (Exemptions) has been defeated as they have not been able to achieve the desired results;
- (b) if so, the government's reactions thereon along with the reasons therefor; and
- (c) the steps being taken to reactivate both the institutions?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (GINGEE N. RAMACHANDRAN)

- (a) No, Sir.
- (b) & (c) Do not arise.